

**Central Administrative Tribunal
Ernakulam Bench**

CP(C) No.180/00101/2018
in OA/180/00361/2017

Wednesday, this the 9th day of January, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

Joseph Varghese, aged 26 years
S/o Varghese Thomas
Postman, Thevara PostOffice
Ernakulam Division.
Residing at P&T quarters
BJ-7, Thevara p.O., Cochin-13.

Petitioner

[Advocate: Ms.Rekha Vasudevan]

versus

Smt.Sarada Sampath
Chief Postmaster General
Kerala Circle
Thiruvananthapuram, Kerala-695 001.

Respondent

(Advocate: Mr.E.N.Hari Menon, ACGSC)

The CP(C) having been heard on 9th January, 2019, this Tribunal on the same day delivered the following order:

O R D E R (oral)

By E.K.Bharat Bhushan, Administrative Member

Mr.Sinu G.Nath, learned ACGSC submits that OP (CAT) No.3/2019 has been admitted.

2. In view of the aforesaid submission, the CP(C) is closed and notice discharged.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by petitioner:

Annexure P1: Copy of the order dated 6.8.2018 in OA/180/361/2017 of this Tribunal.

Annexure P2: Copy of the forwarding letter dated 22.8.2018 submitted by the petitioner to the 1st respondent.

Annexure P3: Copy of the relevant page of Track Consignment from the website of the Department of Post.